GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 3805

(To be answered on the 3rd January 2019)

INCIDENTS OF THEFTS IN AIRPORT

SHRI RAMESH BIDHURI 3805.

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether information and complaints have been received regarding increasing incidents of theft of valuable articles from bags and luggage of air passengers on various airports of the country;

(b) if so, the reaction of the Government thereto and the number of cases registered and FIR lodged in this regard during the last five years and current year, year-wise

and airport-wise; (c) the number of officers and employees found guilty in this regard and the action taken and steps taken/being taken against them in this regard; and

(d) whether the Government proposes to issue any guidelines to redress the grievances related to flight, baggage and customer services?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): The incidents of theft at airports have decreased. Details of theft cases reported / registered at various airports during 2013, 2014, 2015, 2016, 2017 and 2018 (till June, 2018) are annexed. The incidents of theft are a law and order issue, which is a State Subject. As and when such incidents are brought to notice, complaints are lodged with local police, which takes further action, and Ministry of Civil Aviation does not maintain these data / information. The Bureau of Civil Aviation Security (BCAS), a regulatory authority for civil aviation security in the country, has issued instructions to prevent such incidents.

(d): The Centralized Public Grievance Redress And Monitoring System (CPGRAMS) portal, Integrated Grievance Redress Mechanism (INGRAM) portal and AirSewa mobile app/web portal of Government of India serve as the mechanism for lodging complaints / grievances by the air passengers including complaints regarding mishandling of luggage.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 3805 FOR ANSWER ON 03.01.2019 REGARDING 'INCIDENTS OF THEFTS IN AIRPORTS'

Details of theft cases reported/registered at various airports during the last five years and the current year:-

SI. No.	Airports	rear 2013	Year 2014	Year 2015	Year 2016	Year 2017	Year 2018 (till June, 2018)
1.	Chennai	01	07	02	940 PM		
2.	Trivandrum		***	02	40 No.	Me Na	
3.	Calicut	01	01	m, 04	1900 9 00		
4.	Kolkata	14	12	02	a karaba (sanun san banun da Andréan san sanun da Andréan sanun sanun sanun sanun sanun sanun sanun sanun sanun		
5.	Delhi	14	67	60	34	34	16
6.	Jaipur	03		01	pol 344		
7.	Mumbai	13	21	26	17	10	07
8.	Hyderabad	04	04	03	11	15	05
9.	Imphal		01		Topic Ref.		
10.	Amritsar	***	01		01	Bu Th.	gure
11.	Bangalore	01		03	, 10 m		44.44
12.	Lucknow			02			10.10
13.	Jammu	****	~=		01		
14.	Udaipur	01				Same and the same	
15.	Madurai	01		· · · · · · · · · · · · · · · · · · ·			
16.	Bhuj	01					
17.	Bagdogra	01		Y wine	See Co.	-	
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